

Natural Gas Near Tibba (Rajasthan)

**391. Dr. Karal Singh:
Shri Yashpal Singh:**

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that the Oil and Natural Gas Commission have discovered natural gas near Tibba in Jaipur District of Rajasthan;

(b) whether the availability has any commercial significance and if so, to what extent; and

(c) whether further explorations are being carried out?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Raghu Ramalsh): (a) Gas was found in a well drilled recently at a place called Manhera Tibba in the Jaisalmer District,

(b) and (c). Some more wells have to be drilled to gauge the significance of the find.

Destitutes of Home at Meherpur

392. Shrimati Jyotsna Chanda: Will the Minister of Social Welfare be pleased to state:

(a) whether Government are aware that the destitutes residing in the Home at Meherpur, Cachar are not getting their financial assistance or doles regularly;

(b) whether it is also a fact that their buildings are not being maintained properly and some of the buildings have already collapsed due to storm; and

(c) if so, the action taken or proposed to be taken in the matter?

The Minister of State in the Department of Social Welfare (Shrimati Phudrang Guba): (a) The inmates of the Home are getting their doles regularly according to reports received from the Government of Assam;

(b) All possible care is being taken by the State Government for proper maintenance of the buildings of the Home. Some of the buildings, however, collapsed due to storm and damage caused by white-ants.

(c) The State Government have intimated that they have issued instructions for carrying out necessary repairs to the buildings.

Pong Dam Oustees

393. Shri Hem Raj: Will the Minister of Irrigation and Power be pleased to state:

(a) the number of Pong Dam oustees resettled in Rajasthan upto 15th May, 1967;

(b) the price of land per acre that has been charged from them in Rajasthan;

(c) the amount of compensation that has been paid to them in Punjab or Himachal Pradesh per acre of land; and

(d) the amenities which have been provided to them on their rehabilitation?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) 208 Pong Dam oustees have been allotted lands in Rajasthan upto 15th May, 1967.

(b) The prices of light loam and sandy loam lands allotted to the oustees were fixed at Rs. 578 and Rs. 446 per acre respectively. These rates are, however, to be revised as a result of the decision to increase the intensity of irrigation on the Rajasthan Canal Project.

(c) The rate of compensation per acre of land paid to oustees varies from village to village and depends upon the class of land. Irrigated lands were paid at rates varying from Rs. 843 to Rs. 2,213 per acre and unirrigated cropped lands from Rs. 422 to Rs. 1,739 per acre.